NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.911/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Precision Automation and Robotics India Ltd.

V/s.

KLT Automative and Tubular Products Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Hernant sethi Advocate for
Petitioner

2- SAKINA KACHWALA Advocate for
(Consulta Juris) Reslorded Saking

ORDER

TCP No.911/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B. S. V. PRAKAŠH KŪMAR Member (Judicial)